

(b) whether some private parties which obtained a licence for setting up the factory at Yerraguntla failed to utilise the licence ;

(c) whether the Cement Corporation of India had later on carried out a feasibility survey in the area with a view to find out the possibility of starting a cement factory there ;

(d) if so, what were the findings of the survey ;

(e) whether there is any possibility of setting up a cement factory at Yerraguntla in the public sector during the Fourth Plan; and

(f) if so, the steps taken in this direction ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Licences/letters of intent were issued to certain parties who proposed to set up a cement factory at Yerraguntla during the years 1956 to 1965. These were either surrendered for cancelled for one reason or other.

(b) Yes, Sir.

(c) and (d). Cement Corporation of India prepared a feasibility report for the setting up of a cement factory at Yerraguntla. According to this report the setting up of a factory in this place was feasible,

(e) and (f). As Andhra Pradesh is surplus in the production of cement, there is no immediate possibility of the Central Government setting up a cement factory in the public sector at Yerraguntla.

Demand for use of Wheel Barrows with Rubber Tyres at Amritsar Railway Station

3960. SHRI ESWARA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Iron-wheel barrows are used at the Amritsar Railway Station making extremely jarring and unpleasant noise ;

(b) whether a demand was made by the prominent persons to put on wheel barrows with rubber tyres ; and

(c) if so, the steps taken in the matter ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) A few Iron wheeled trollies are in use at Amritsar.

(b) No. However, fruit merchants requested replacing of old barrows with new ones.

(c) Action has been taken to replace iron wheeled trollies with rubber tyre trollies.

Murder of Gate-keeper at Gate No. 11 between Bhagtanwala and Sangrana Sahib Railway Station

3961. SHRI ESWARA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that on the 26th May, 1969, one gate-keeper, Bela Singh, was murdered at gate No. 11 in between Railway Stations Bhagtanwala and Sangrana Sahib, District Amritsar ;

(b) whether it is also a fact that his widow and Shri Satyapal Dang, MLA (Punjab) have written to the authorities concerned and their letters were not even acknowledged ; and

(c) if so, the action taken in the matter ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes.

(b) Yes. A communication was received by the Divisional Superintendent, Northern Railway, Ferozapore and the position was explained to the widow by the Welfare Inspector.

(c) Compensation under Workmen's Compensation Act amounting to Rs. 7,000/- has been sent to the Commissioner for Workmen's Compensation for disbursement to Smt. Kartar Kaur, widow of late Bela Singh. Payment of settlement dues has also been effected.